



NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 1st November 1944 :—

Sl. No.	Date of publication	Issued by	Subject
28	1st November 1944 ..	Government in the Department of Supply and Transport.	The fixation of the price of rice and paddy payable to the producer.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the *Gazette*.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 26th October 1944

No. 5775-A.—Mr. C. S. Jha, I.C.S., Controller of Supply and Transport and officiating Secretary to Government in the Department of Supply and Transport, is granted leave on average pay for two days under rules 77 and 81 of the Fundamental Rules in extension of the leave granted to him under notification No. 4923-A., dated the 14th September 1944.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

The 30th October 1944

No. 5832-A.—On return from leave, Mr. J. E. Maher, I.C.S., is appointed to act as Chief Secretary to Government during the absence, on leave, of Mr. R. A. E. Williams, I.C.S.

The 30th October 1944

No. 5833-A.—On being relieved of his present duties as officiating Chief Secretary to Government, Mr. A. H. Kemp, I.C.S., is appointed to officiate as Secretary to Government in the Revenue and Development Departments and Reconstruction Officer, Orissa.

By order of the Governor
V. RAMANATHAN

Deputy Secretary to Government

The 1st November 1944

No. 5870-A.—Mr. R. S. Ojha, I.C.S., officiating District Magistrate and Collector of Balasore is granted leave on

average pay for a period of one month and two days under rules 77 and 81 of the Fundamental Rules, with effect from the 5th November 1944.

The 1st November 1944

No. 5871-A.—Rai Sahib Nalini Kanta Ghosh, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Balasore, is appointed to act as Magistrate and Collector of Balasore during the absence, on leave, of Mr. R. S. Ojha, I.C.S.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATION

The 30th October 1944

No. 3646-D.—Sri Bidyabhusan Mohapatra, a probationary Sub-Registrar, is confirmed in his appointment, with effect from the 23rd March 1944.

By order of the Governor
P. C. DAS

Addl. Secretary to Government

EDUCATION DEPARTMENT
NOTIFICATIONS

The 28th October 1944

No. 3350-E.—Dr. Golak Bihari Banerji, Professor of Physics, Ravenshaw College, Cuttack, is appointed to act as Principal of the Junior College at Sambalpur in class I

of the Provincial Educational Service, with effect from the 30th October 1944 or any subsequent date on which he joins the post, vice Rai Sahib Narayan Misra, retired.

The 1st November 1944

No. 3367-E.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Government of Orissa is pleased to direct that the powers conferred on the Provincial Government by rule 75-A of the Defence of India Rules shall, in respect of timber, be exercisable also by the officer specified in the first column of Schedule I hereto annexed in respect of all stocks of timber lying in the areas specified against him in the second column of the said schedule, subject to the conditions specified in Schedule II hereto annexed.

SCHEDULE I

Officer	Area
Attached Officer, Forest Research Division.	The Province of Orissa

SCHEDULE II

Timber shall be requisitioned at price rates given in the timber price schedule for Orissa sanctioned by the Government of India and current on the date of requisition, subject to the following conditions :—

(1) Where the sanctioned scheduled price for a particular kind or category of timber is F. O. R. and the timber is requisitioned in a local depot or at any other place away from railhead, the transport and handling charges involved in taking these timbers to railhead depots will be deducted from that rate.

(2) If timber of a lower specification than those shown in the timber price schedule is requisitioned, a reduction in price rates from those given in that price schedule will be made in proportion to the unsoundness or to the nature and magnitude of the defect found in such timber.

The 1st November 1944

No. 3369-E.—Sri Hemanta Kumar Bose, Inspector of Excise, is appointed to act as Superintendent of Excise, Balasore, with effect from the date on which Pandit Shyam Narayan Gurtoo, officiating Superintendent of Excise, Balasore, is reverted to his substantive post of Inspector of Excise.

By order of the Governor
S. DAS
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 1st November 1944

No. 19362-S.T.—Sri Manasaranjan Patnaik, Assistant Civil Supplies Officer, Chatrapur, is transferred as Assistant Civil Supplies Officer, Berhampur.

The 1st November 1944

No. 19363-S.T.—Sri Simhachala Chandra Panda, Assistant Civil Supplies Officer, Berhampur, is transferred as Assistant Civil Supplies Officer, Chatrapur.

The 1st November 1944

No. 19381-S.T.—The services of Sri P. V. Thiruvankata Acharya, who was appointed temporarily to the post of Financial Adviser and *ex officio* Assistant Secretary to the Government of Orissa in the Supply and Transport Department notification No. 13813, dated the 9th August 1944, are extended for a period of five months from the 1st October 1944.

By order of the Governor
C. S. JHA
Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATIONS

The 26th October 1944

No. 5772-A.—Sri Krepasindhu Satpathi, Sub-Deputy Magistrate and Sub-Deputy Collector, is appointed to be a Magistrate of the first class.

The 26th October 1944

No. 5773-A.—The following Sub-Deputy Magistrates and Sub-Deputy Collectors on probation are appointed to be Magistrates of the second class:—

- (1) Sri Jnanendra Nath Mahanti
- (2) Sri Debi Prasad Mahanti
- (3) Sri Shyamsundar Mahanti
- (4) Sri Rabindra Nath Mahanti

The 27th October 1944

No. 5791-A.—Sri Lakshmi Narayan Das, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 21st October 1943.

The 30th October 1944

No. 5830-A.—Sri Sudhanidhi Samantarai, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 4th October 1942.

By order of the Governor
A. H. KEMP
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 28th October 1944

No. 3074-R.—Sri Saila Behari Chatterjee, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted earned leave for twenty-seven days, with effect from the 3rd July 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939. This cancels notification No. 1594-R., dated the 8th June 1944.

The 28th October 1944

No. 3077-R.—Leave on average pay for one month granted to Sri Satyabadi Panda, Sub-Deputy Magistrate and Sub-Deputy Collector, in notification No. 2721-R., dated the 18th September 1944, is cancelled.

R. P. WARD
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 30th October 1944

No. 8399-M.—Dr. Shivajee, M.B., B.S., D.T.M., Provincial Tuberculosis Officer, Orissa, is granted earned leave for twenty-five days, with effect from the 18th September 1944, under rules 18(I) of the Orissa Leave Rules, 1939. He is allowed to draw the compensatory allowance attached to the post for the period of his leave under rule 100 (1) (2) of the Orissa Service Code.

A. N. CHOPRA, Lt.-Col., I.M.S.
Director of Health and Inspector General
of Prisons, Orissa

OFFICE OF THE CONSERVATOR OF FORESTS NOTIFICATION

The 18th October 1944

No. 3407.—Mr. D. H. Khan, M.B.E., I.F.S., Forest Research Officer, Orissa, is granted leave on average pay for one month and twenty-six days, with effect from the 6th November 1944, under Fundamental Rules 77 and 81.

The 18th October 1944

No. 3408.—Sri Gopal Chandra Dash, Assistant Conservator of Forests, attached to Forest Research Division, Angul, is appointed to hold charge of the Forest Research Division, vice Mr. D. H. Khan, M.B.E., I.F.S., granted leave.

J. W. NICHOLSON
Conservator of Forests, Orissa

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 28th October 1944

No. 36.—Mr. Lemuel Mahapatra, Deputy Inspector of Schools, Kendrapara, is allowed leave on average pay on medical certificate for two months under rules 150, 155—57 of the Orissa Service Code, with effect from the 23rd August 1944, in extension of the leave granted to him in notification No. 25, dated the 18th August 1944.

S. C. TRIPATHI
Director of Public Instruction, Orissa

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA NOTIFICATION

The 27th October 1944

No. 31-A.—Sri Jagannath Mahanti and Sri Nirmal Chandra Ganguly, officiating Subordinate Judges, are appointed substantively to the rank of Subordinate Judges, with effect from the 1st April 1944 and the 3rd July 1944 respectively.

By order of the High Court
A. SALISBURY
Registrar